Agency, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Agency.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5691/17/21]

- I. Notification of the Ministry of Minority Affairs
- II. Report and Accounts (2019-20) of MAEF, New Delhi and related papers

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (श्री जॉन बर्ला) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Minority Affairs, Notification No. G.S.R. 126 (E), dated the 18th February, 2020, publishing the Waqf Properties Lease (Amendment) Rules, 2020, under Section 56 (4) of the Waqf Act, 1995, along with Delay Statement.

[Placed in Library. See No. L.T. 5875/17/21]

- II. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the Maulana Azad Education Foundation (MAEF), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5394/17/21]